†[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE ANNASAHEB P. SHINDE): (a) to (c) A statement is laid on the Table of the Sabha.

## Statement

- (a) During 1973-74 the price of Modern bread was increased by upto 10 paise per standard loaf of 400 grams each.
- (b) The production of different varieties of bread during 1973-74 in terms of lakhs of standard loaves of 400 grams each was as follows:-

6	1	White	sandwich	bread	721 97
٠,	٠.	) 44 THE	Sandwich	orçau	 141.71

- (2) Sweet bread . . 135.98
- ... 263.31 (3) Milk bread
- (4) Fruit bread 3.41
- (5) Brown bread 0.55
- (6) Masala bread 0.64
- (7) Buns 14.17
- (c) Modern Bakeries (India) Ltd. have made a total profit of Rs. 77.24 lakhs during this period (subject to audit).]

## Demolition of unauthorised colonies in Delhi

\*763. SHRI SCATO SWU: SHRI I. T. SINGH:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) the names of the colonies which have been enlisted by the Delhi Development Authority for demolition:
- (b) whether the residents of these colonies have called on the DDA authorities or the Minister in deputation and whether any assurances against demolition have been given to them; and
  - (c) if so, what are the details thereof?

THE MINISTER OF WORKS AND (SHRI HOUSING (SHRI BHOLA PASWAN SHASTRI): (a) No such list has been prepared by the D.D.A.

to Ouestions

(b) and (c) A deputation on behalf the residents of unauthorised colonies had met the officials of the Delhi Development Authority, but no assurance was given to the former.

कृषि भमि की ग्रधिकतम सीमा के संबंध में

\* 764. श्री कल्प नाथा:

श्री जगदीश जोशी:

श्री गुर्गानन्द ठाकुर :

श्रीकमलनाय झाः

श्री नत्थी सिंह :

क्या कृषि मली यह बताने की कृपा करेगे कि उन राज्यों के नाम क्या है जिन्होंने कृषि भूमि की ग्रधिकतम सीमा के निवारण के सम्बन्ध में विधान प्रधिनियमित किया है; ग्रौर ऐसा विधान किस-किस तारीख से म्रधिनियमित किया गया है ?

## †[Legislation regarding ceiling on agricultural land

\*764. SHRI KALP NATH:

SHRI JAGDISH PARSAD MA-THUR:

SHRI GUNANAND THAKUR: SHRI KAMAL NATH JHA: SHRI NATHI SINGH:

Will the Minister of AGRICULTURE be pleased to state the names of the States which have enacted legislation in regard to the fixation of ceiling on agricultural land together with the dates of the enactments ?]

कृषि मंतालय में राज्य मंत्री (श्री ग्रण्णासाहेब पी० शिन्दे): एक विवरण-पत्न सभा पटल पर रख दिया गया है।